

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5774

ANSWERED ON:29.04.2015

DEVOLUTIONS OF FINANCIAL POWERS TO MUNICIPALITIES

Shekhawat Shri Gajendra Singh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Finance Commission had recommended any financial devolution to the municipalities for handling and processing of urban solid waste;
- (b) if so, the details thereof;
- (c) whether such devolution would be out of the financial powers made to respective States; and
- (d) if so, the details thereof, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) & (b):No,Madam. The 14th Finance Commission (FFC) hasnot recommended financial devolution to the municipalities / urban local bodiesspecifically for handling and processing of urban solid waste. The FFC while providinggrants of Rs.87,143.8 crores for urban local bodies of States for years 2015- 2020has recommendedthat States are required to spend the grants recommended by it only on thebasic services within the functions such aswater supply, sanitation including septage management, sewerage, storm water drainage & solid waste management, street lighting, local body roads & footpaths, parks, playgrounds, burial and cremation grounds, assigned to them under relevant legislations.

(c)& (d):Does not arise.